

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	CP(IBC)/38/KOB/2022
SECTION	95 (1) IBC R/W RULE 7 (2) IB (AAA)
NAME OF PARTIES	LIC HOUSING FINANCE LTD V/S P V MINI
PETITIONERS ADVOCATE/ PROFESSIONAL	ANKITA PAUL & SUMIT AGARWAL
RESPONDENTS ADVOCATE/ PROFESSIONAL	JOSEPH & KURIYAN ADVOCATES

Office
Notes

Video Conference

18th Nov 2022

O R D E R

IA(IBC)/360/KOB/2022 in CP(IBC)/38/KOB/2022:

Learned counsel Mr. Sharad Joseph Kodianathara appears on behalf of the applicant. Learned authorised representative Mr. Sumit Agarwal appears on behalf of the respondents. Matter adjourned to 14.12.2022.

IA(IBC)/266KOB/2022 IN CP(IBC)/38/KOB/2022:

Learned RP Shri E.P.Madhusoodhanan appears in person, Learned counsel Mr. Sharad Joseph Kodianthara appears for the respondents. Matter adjourned to 14.12.2022.

CP(IBC)/38/KOB/2022:

Learned authorised representative Mr, Sumit Agarwal appears for the petitioner. Learned counsel Mr. Sharad Joseph Kodianthara appears for the respondents. Matter adjourned to 14.12.2022.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**